

12.12 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF CONTROL FISHERIES CORPORATION, LTD. HOWRAH, FOR 1978-79, ETC.

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) or section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the Central Fisheries Corporation Limited, Howrah, for the year 1978-79.

(ii) Annual Report of the Central Fisheries Corporation Limited, Howrah for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 6023/83.]

STATEMENT *re* WITHDRAWAL OF ADVANCE FROM CONTINGENCY FUND OF INDIA FOR PAYMENT TO D.D.A. AS GOVT. CONTRIBUTION FOR CONSTRUCTION OF INDRAPRASTHA INDOOR STADIUM

THE MINISTER OF PARLIAMENTARY AFFAIRS SPORT AND WORKS AND HOUSING (SHRI BUTA SINGH): I beg to lay on the Table a Statement (Hindi and English versions) regarding withdrawal of advance from Contingency Fund of India for payment to Delhi Development Authority as Government contribution for the construction of Indraprastha Indoor Stadium for use during Asiad, 1982.

[Placed in Library. See No. LT-6024/83.]

ANNUAL REPORT OF AND REVIEW ON NATIONAL COOPERATIVE DEVELOPMENT CORPORATION, NEW DELHI FOR 1981-82 AND

MADHYA PRADESH STATE AGRO-INDUSTRIES DEVELOPMENT CORPORATION, LTD. BHOPAL FOR 1975-76, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, after the year 1981-82, under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962.

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1981-82 together with Audit Certificate thereon, under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962.

(3) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Development Corporation, New Delhi, for the year 1981-82.

[Placed in Library. See No. LT-6025/83.]

(4) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 1975-76.

(ii) Annual Report of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal for the year 1975-76 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(5) A statement (Hindi and English) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-6026/83.]